

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1638

ANSWERED ON:16.12.2013

SKILL DEVELOPMENT MISSION

Das Shri Ram Sundar;Karwariya Shri Kapil Muni;Shankar Alias Kushal Tiwari Shri Bhisma

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is considering synchronizing the activities of various skill development agencies in order to evolve a comprehensive skill development policy in the country;
- (b) if so, the details thereof;
- (c) whether the Government is also considering a Public Private Partnership (PPP) model for certification of skill development course by global major and top Indian companies;
- (d) if so, the details thereof;
- (e) the details of road map charted out by the Government as part of the National Skill Development Mission;
- (f) whether the Government has any proposal for relaxing formal education norms for people to get into ITI institutions and other skill development courses; and (g) if so, the details thereof ?

Answer

MINISTER OF STATE FOR LABOUR & EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a) & (b) Government has set up National Skill Development Agency to coordinate and harmonize the approach to skill development among various central Ministries / Departments, State Governments, National Skills Development Corporation and the private sector.
- (c) & (d) Government has approved a scheme for incentivizing voluntary uptake of skill acquisition and certification thereafter through Sector Skill Councils set up with support of NSDC.
- (e) Government has set target of skilling 5 crores persons in 12th plan period.
- (f) & (g) Norms with respect to minimum education qualification a candidate is supposed to have to get admission in a particular course in ITI and those run under Skill Development Initiative Scheme is fixed by NCVT and revised from time to time.